

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 15-10-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil First Appeal No. 53/09 Kamaruddin Vs. Nazir Mohammed	Anil Mehta	S.N. Kumawat
2	Smt. Kamala Jain, Advocate	S.B. Cr. Revision petititon No. 1286/14 & 989/14 Sayara Banoo Vs. Ashfaq	M.P. Singh	Mahesh Gupta
3	Sh. Ajeet Bhandari, Advocate	S.B. Civil Frist Appeal No. 279/96 Laxmi Narayan Vs. Suraj Mal	Abhi Goyal	Kamala Jain
4	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Civil Second Appeal No. 5/13 Mandir Shree Kalyanji Vaishya Trust Vs. Bhagchand	S.C. Mittal	J.P. Goyal
5	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No. 583/05 Chhote Lal Vs. Nancha	Deepak Pareek	Ajeet Maloo
6	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Second Appeal No. 114/11 & 113/11 Dayawati & Ors. Vs. Jagdish Chand	Suresh Pareek	L.L. Gupta
7	Sh. O.p.Sharma- I RHJS (Retd. )	S.B. Cri . Misc. Petition No. 3983/13 Rajesh Gupta Vs. State Of Rajasthan	Rajneesh Gupta	Sudhir Jain
8	Sh. O.p.Sharma- I RHJS (Retd. )	S.B. Civil First Appeal No.547/10 Dhan Prakash & Others Vs. Devender Kumar & Others	G.K. Garg Yash Sharma	Surendra Kuri
9	Ms. Anupama Chaturvedi, Advocate	S.B. Civil Transfer Petition No.33/14 Smt. Rinku Vs. Badri Vishal	Mukesh Dudi	Anil Gupta
10	Smt. Sumati Bishnoi , Advocate	S.B. Cr. Revision Petition No. 383/15 Sandeep Vs. Parvati Bai	Nitin Jain	Rohan Jain
11	Smt. Sumati Bishnoi , Advocate	S.B. Criminal Revision Petition No.796/2015 Saurabh Vs. Smt. Varsha	Anil kumar Garg	Rajneesh Gupta
12	Ms. Alka Bhatnagar, Advocate	S.B. Civil Misc. Transfer Application No. 72/15 Smt. Joginder Kaur Vs. Amarjeet Singh	C.S. Jodha	Sandeep Garssa
13	Smt. Nirmala Sharma, Advocate	S.B. Civil First Appeal No.625/2007 Ravindra Parihar Vs. Narain	Ashok Mehta	Ravi Shankar Sharma
14	Sh. Bhuvnesh Sharma Advocate	D.B. Civil Misc. Appeal No.3831/15 Kiran Vs. Harishankar	Rajesh Goswami	S.P. Sharma
15	Sh.P.K. Kasliwal, Advocate	S.B. Cr. Misc. Petition No. 3620/15 Dr. Ram Gopal Laddha Vs. State	Sudchir Jain	Pankaj Gupta

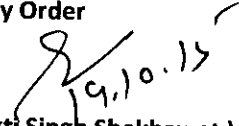
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16	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Petition No. 4397/15 Anil Khutetia Vs. State	Mahesh Gupta	Prakash Thukuriya
17	Ms. Anupama Chaturvedi, Advocate	S.B. Civil Second Appeal No. 569/04 Trilok Chand Vs. Nagar Palika	Rakesh Sharma	M.R. Singhvi
18	Sh. Sageer Ahammed, Advocate	S.B. Cr. Revision petition No.641/02 Sarla Sharma Vs. Pushpa Devi	Sanjay Mehrishi	P.L. Hissaria
19	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Petition No. 4472/15 Ajeet Maan Vs. State	Shalini Sheoran	
20	Sh. Manish Kumawat, Advocate	D.B. Civil Misc. Appeal No. 1429/13 Jitendra Kumar Vs. Sunita	Dhoop Singh Poonia	P.S. Sharma
21	Sh. J.P. Gupta, Advocate	S.B. Civil First Appeal No. 291/05 Kishan Lal Vs. Leela	A.S. Shekhawat	K.C. Sharma
22	Sh. Ankur Rastogi, Advocate	D.B. Civil Misc. Appeal No. 1219/13 Kunti Vs. Satish Kumar	Sajid Ali	Tanveer Ahmed
23	Sh. Ravi Bhojak, Advocate	S.B. Civil First Appeal No. 39/06 Smt. Chandrabhaga Vs. Banwari Lal	J.P. Gupta S.R. Dhakar	D.K. Garg C.P. Sharma

## NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
 ( Dr. Shakti Singh Shekhawat )  
 Deputy Secretary  
 (Action Plan & ADR)

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 16-10-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil First Appeal No.154/01 Anand Prakash Vs. Bhagwati Devi	M.M.Ranjan	Sushil Kumar Jain
2	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil Writ Petition No. 13299/08 Gauri Devi Sampatram Vs. State	A.K. Sharma K.K. Sharma	Virendra Lodha Bharat Vyas
3	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Second Appeal No. 311/02 Shree Kishan Maheshwari Vs. Sewak Ram	R.K. Agrawal N.K. Maloo	R.P. Agarwal
4	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil Second Appeal No. 414/11 Ram Swaroop Vs. Sheoraj and Ors.	Arun Sharma	
5	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 405/12 Babu Lal Vs. Mathura Prasad Gulab Devi Arya Kanya Pathsala Education Trust	Ajay Kumar Bajpai	Prem Kumar Jatav
6	Sh. O.P. Sharma -II , RHJS (Retd.)	S.B. Civil Second Appeal No. 277/10 & 262/08 Chatru Vs. Nagar Palika	J.P. Sharma	V.K. Sharma
7	Sh. O.P. Sharma -II , RHJS (Retd.)	S.B. Civil Second Appeal No. 756/2013 Kanhaiya Lal Vs. Rakhab Chand	Mahesh Sharma	Arvind Bhardwaj
8	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Cri. Revision Petition No.405/15 Deepak Vs. Sheela	D.S. Jadaun	
9	Sh. Alok Garg, Advocate	S.B. Civil First Appeal No. 466/10 & 467/10 Kalyani Vs. Amba Lal	Vimal Kumar Jain	Praveen Jain
10	Sh. Raj Kumar Yadav, Advocate	S.B. Civil Misc. Appeal No. 99/12 Anurag Gupta Vs. Seema Gupta	Jitendra Sharma	Manish Gupta
11	Sh. Vikas Jain, Advocate	S.B. Civil Second Appeal No. 37/15 Anil Kumar Vs. Sh. Vardhman Sthankvasi	Prahlad Sharma	Devendra Sharma
12	Sh. Satish Kumar Awasthi, Advocate	S.B. Cr. Misc. Petition No. 2336/15 Manish Kejriwal Vs. State	P.C. Bhandari V.K. Gupta	Dinesh Hissari
13	Ms. Anita Aggarwal, Advocate	S.B. Cr. Revision Petition No.660/12 Vinod Kumar Vs. Anita	Ashvin Garg	Saransi Sani
14	Smt. Sumati Bishnoi , Advocate	S.B. Cr. Misc. Petition No. 3136/15 Yash Bhandari Vs. Roshni Singhvi	P.C. Bhandari	Mahendra Singh
15	Sh.P.K. Kasliwal, Advocate	S.B. Cr. Revision Petition no. 690/15 Bharat Kumar Vs. Radjulari	Sanjay Singhal	
16	Sh. Ashok Sharma, Advocate	S.B. Civil Second Appeal No. 84/15 Phool Chand Raman Lal Vs. Smt. Rameshwari Devi	Anita Aggarwal	D.C. Gupta
17	Sh. Ashok Sharma, Advocate	S.B. Cri. Misc. Petition No.4376/15 Lakshdeep Singh Vs. State	Lokesh Sharma	Pratap Singh Arya
18	Sh. Shasi Bhusan Gupta Advocate	S.B. Civil Transfer Petition No.60/15 Lalita Vs. Ankur Choudhary	Manish Gupta	Amit Jindal
19	Sh. R.S. Shekhawat, Advocate	S.B. Cri. Revision Petition No. 1182/15 Vinod Kumawat Vs. Jaharvi	Rajesh Goswami	Khushagra Sharma

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Deputy Secretary  
(Action Plan & ADR)